CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

CP-88/2003 in OA-1670/2002

New Delhi this the 6th day of May, 2003.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J) Hon'ble Sh. V.K. Majotra, Member(A)

Sh. Jagdish Upadhyaya, S/o Sh. K.D. Upadhayay, Carpet Training Officer, Regional Carpet Store, Aashapur, Sarnath Varanasi, U.P.

Petitioner

(By Advocate : Sh. S.M. Rattan Paul)

Versus

Sh. S.B. Mahapatra,
Secretary to the Govt. of India
Ministry of Textiles,
Udyog Bhawan,
Rafi Marg,
New Delhi-11.

Respondent

(By Advocate : Sh. K.R. Sachdeva)

ORDER (ORAL) Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)

Heard both the learned counsel.

- 2. Learned counsel for respondents submits that compliance affidavit has been filed. Learned counsel for petitioner submits that he is satisfied with the compliance made by the respondents in respect of the order passed by the Tribunal in OA-1670/2002.
- 3. Noting the above affidavit and submissions, CP-88/2003 is dismissed. Notice issued to the alleged contemner is discharged.

(V.K. Majotra)
Member(A)

(Smt. Lakshmi Swaminathan) Vice-Chairman(J)

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